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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.No.1119/99

New Delhi: this the 27th day of August, 1999.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

Smt. Binnati,

W/o Shri Umed Singh,

R/o H.No.2513/192,
Tri Nagar,

New Delhi - 110035

..... Applicant.

(By Advocate: Shri Vinod Kumar)

Versus

1. Govt. of NCT of Delhi,

5, Sham Nath Marg,
New Delhi

through its Chief Secretary).

2. Director,

Directorate of Technical Education,
Rouse Avenue,

New Delhi -110002.

3. Principal,

Kasturba Polytechnic for Woman,

Pitampura,

New Delhi -0034

..... Respondents.

(By Advocate: Shri S.K. Gupta)

ORDER

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

Applicant impugns respondents' action in discharging her and seeks a direction to allow her to continue to work on the post of Attendant till such time as it is filled on regular basis and she be considered for regularisation.

2. Heard both sides.

3. Admittedly respondents held an interview on 21.9.98 for the post of Attendants/ Helpers/ Chowkidar for their Extension Centres and applicant stood at Sl.No.1 in order of merit in the panel

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prepared by them (Annexure-A III) and was selected as Attendant. She was attached with Instructor Ms. Nirmala Devi at R. Geeta Public Secondary School, Jalebi Chowk, Sultanpuri, Delhi and joined duties as Attendant on 3.11.98.

4. Under the circumstances, if as Respondents contend in their reply, these Extension Centres are not static and due to saturation the Centre at R. Geeta Public School was closed down on 30.4.99, and the Centre was opened at a new place, respondents should have made an effort to transfer applicant to the new site instead of retrenching her, more so as she was on top of the merit list.

5. Under the circumstances, this OA is disposed of with a direction to respondents that in case any vacancy of Attendant exists at an existing Centre, or if a new Centre is to be opened, requiring the services of an attendant, respondents shall engage applicant in preference to her juniors and freshers. No costs.

Andhra
(S. R. ADIGE)
VICE CHAIRMAN (A).

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